IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

20

IA 911(MB)2023
IA 2068(MB)2024
IA 2449(MB)2024
IA 3423(MB)2023
IA 2486(MB)2020
in C.P. (IB)/3215(MB)2019

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Ahmednagar Merchants Co Operative Bank Ltd
Vs
Shree Ganesh Stampings Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Mr. Nitish, Ld. Authorized Representative on behalf of the Applicant present. Mr. Vidit Kamat, Ld. Counsel for the Respondent in IA-2068(MB)2024 present.
2. At request, two weeks time is granted to the Resolution Professional for filing reply in the matter.
3. List this matter for hearing on **21.08.2024.**

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR